

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 96 of 2013 & Appeal No. 130 of 2013

Dated : 22nd October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal no. 96 of 2013

Amman – Try sponge & Power Pvt. Ltd. ...Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Anr. ...Respondent(s)**

Appeal No. 130 of 2013

Andhra Pradesh Ferro Alloys Producers Association ...Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory Commission
& Ors. ...Respondent(s)**

Counsel for the Appellant(s): Mr. ShridharPrabhu

Counsel for the Respondent(s): Mr. P. Shiva Rao

ORDER

We have heard the Learned Counsel for the Appellant as well as the Respondent.

Post the matter for further hearing on **29.10.2013 at Delhi Bench.**

**(Rakesh Nath)
Technical Member
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**(Justice M. KarpagaVinayagam)
Chairperson**